GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1921 TO BE ANSWERED ON 12.02.2021

FUNCTIONS OF ANGANWADI CENTRES

1921. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) details of services/functions of Anganwadi Centres in the country;
- (b) whether as many as 25,000 Anganwadi Centres have become inoperational in the country:
- (c) if so, the details thereof, State-wise;
- (d) whether there have been demands to increase the wages of Anganwadi workers and if so, the details thereof and the response of the Government thereto; and
- (e) the number of new Anganwadi Centres announced under Atmanirbhar Bharat package, States/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Anganwadi Services, a centrally sponsored scheme is implemented through the State Governments/UT Administrations. The Scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers. It provides a package of six services comprising of (i) supplementary nutrition; (ii) pre-school nonformal education; (iii) nutrition and health education; (iv) immunization; (v) health checkup; and (vi) referral services. Three of the six services viz., immunization, health checkup and referral services are related to health and are provided by NRHM & Public Health Infrastructure. Inter-sectoral convergence is inbuilt and integral to the Anganwadi Services Scheme.
- (b) to (c) The Scheme operates through a network of 7075 fully operational Projects and 13.87 lakh AWCs as on September, 2020. Statement showing status of sanctioned/operational AWCs under Anganwadi Services is at **Annexure**.
- (d) Yes, Sir. The Government has already enhanced the honorarium on 01.10.2018 to Anganwadi Workers (AWWs) from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at miniAWCs from ₹ 2,250/- to ₹ 3,500/- per month; Anganwadi Helpers (AWHs) from ₹ 1,500/- to ₹ 2,250/- per month. In addition to the honoraria paid by the Government of India, the States/UTs are also giving monetary incentives to these workers out of their own resources.
- (e) NIL

Annexure

Annexure referred in Reply to part (c) of Lok Sabha Unstarred Question No.1921 for 12.02.2021 regarding "Function of Anganwadi Centres" asked by Shri Balashowary Vallabhaneni.

Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme Quarter ending September, 2020			
01.11		No. of Anganwadi Centres	
SI.No	State/Uts	Sanctioned	Operational
1	Andhra Pradesh	55607	55607
2	Telangana	35700	35634
3	Arunachal Pradesh	6225	6225
4	Assam	62153	62153
5	Bihar	115009	111468
6	Chhatisgarh	52474	51496
7	Goa	1262	1262
8	Gujarat	53029	53029
9	Haryana	25962	25962
10	Himachal Pradesh	18925	18925
11	Jharkhand	38432	38432
12	Karnataka	65911	65911
13	Kerala	33318	33244
14	Madhya Pradesh	97135	97135
15	Maharashtra	110486	110219
16	Manipur	11510	11510
17	Meghalaya	5896	5896
18	Mizoram	2244	2244
19	Nagaland	3980	3980
20	Odisha	74154	72587
21	Punjab	27314	27303
22	Rajasthan	62010	61974
23	Sikkim	1308	1308
24	Tamil Nadu	54439	54439
25	Tripura	10145	9911
26	Uttar Pradesh	190145	189267
27	Uttrakhand#	20067	20067
28	West Bengal#	119481	116765
29	A & N Islands	720	720
30	Chandigarh*	450	450
31	Delhi*	10897	10897
	Dadra & N Haveli and		
32	Daman & Diu	409	409
33	Jammu & Kashmir	30765	28460
34	Ladakh	1173	1139
35	Lakshadweep	107	107
36	Puducherry	855	855
	All India	1399697	1386990

^{* 253} AWCs and 50 AW Cs are surrendered by NCT of Delhi and Chandigarh respectively.
